

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

O.A. No.021/00936/2018

Date of Order :24.10.2018.

Between :

Ajay Kumar Shukla, s/o Ram Chandra Shukla,
Aged 45 yrs, Occ:Traffic Inspector/HQ (Group 'C'),
O/o the Senior Divisional Operating Manager,
South Central Railway, Nanded Division,
Nanded, Maharastra State.

...Applicant

And

1. Union of India, rep., by the
Secretary, Railway Board,
Rail Bhavan, New Delhi.
2. The General Manager, South Central Railway,
Rail Nilayam, Secunderabad.
3. The General Manager, North Eastern Railway,
Gorakhpur, Uttar Pradesh,
4. The Chief Personnel Officer,
South Central Railway,
Rail Nilayam, Secunderabad.
5. The Senior Divisional Personnel Officer,
South Central Railway, Nanded Division,
Nanded. ... Respondents

Counsel for the Applicant ... Mr.K.R.K.V.Prasad

Counsel for the Respondents ... Mr.S.M.Patnaik, SC for Rlys.

CORAM:

**THE HON'BLE MR.JUSTICE R.KANTHA RAO, MEMBER (JUDL.)
THE HON'BLE MRS.NAINI JAYASEELAN, MEMBER (ADMN.)**

ORAL ORDER

(As per Hon'ble Mr.Justice R.Kantha Rao, Member (Judl.))

When the matter was taken up for hearing, Mr.K.R.K.V.Prasad, learned counsel appearing for the Applicant, submitted that the applicant wants to withdraw the OA. In support of his submission, he has produced a copy of the letter dated 21.10.2018, submitted by the applicant and a copy of letter dated 22.10.2018 submitted by him, which are taken on record.

2. In view of the above, the OA is dismissed as withdrawn. No order as to costs.

Sd/-

**(NAINI JAYASEELAN)
MEMBER (ADMN.)**

Sd/-

**(JUSTICE R. KANTHA RAO)
MEMBER (JUDL.)**

Dated: this the 24th day of October, 2018
Dictated in the Open Court

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